

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Consolidated Construction Consortium Ltd

MAIN PETITION NUMBER : IBA/483/2020

(IA/MA) APPLICATION NUMBERS

IA/1484(CHE)/2022

ORDER

The Applicant is led by the Ld. Senior Counsel Mr. P.S.Raman, State Bank of India is represented by the Ld. Counsel Mr. M.L.Ganesh, the RP is represented by the Ld. Counsel Mr. K.Moorthy and the Ld. RP Mr. Vasudevan is present in person through video conferencing mode.

At request, the matter is adjourned to **07.03.2023** for further hearing.



**(SAMEER KAKAR)
MEMBER (TECHNICAL)**

MS



**(SANJIV JAIN)
MEMBER (JUDICIAL)**